LOK SABHA
UNSTARRED QUESTION NO. 2129
TO BE ANSWERED ON 08TH MARCH, 2021

Import of Oil

2129. SHRI SRIDHAR KOTAGIRI:
SHRIMATI GODDETI MADHAVI:
SHRI M.V.V. SATYANARAYANA:
SHRIMATI CHINTA ANURADHA:
SHRI P.V. MIDHUN REDDY:
SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the total value of oil and oil products imported by the country during the last five years country/year-wise;

(b) whether the Government is taking measures to reduce the total import bill, if so, the details thereof and if not, the reasons therefor; and

(c) the total savings in oil import value due to bio-ethanol blending in petrol, year-wise including the rate of bio-ethanol blending with petrol in 2020-21?

A N S W E R

MINISTER PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) The details of the total value of oil and petroleum products for the last five years are as under:

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</thead>
<tbody>
<tr>
<td>Import of Oil (in ₹ crore)</td>
<td>4,16,579</td>
<td>4,70,159</td>
<td>5,66,450</td>
<td>7,83,183</td>
<td>7,17,001</td>
</tr>
<tr>
<td>Import of Petroleum Products (in ₹ crore)</td>
<td>65,361</td>
<td>71,566</td>
<td>88,374</td>
<td>1,13,665</td>
<td>1,25,742</td>
</tr>
<tr>
<td>Total Imports (Oil &amp; Petroleum Products)</td>
<td>4,81,940</td>
<td>5,41,725</td>
<td>6,54,824</td>
<td>8,96,848</td>
<td>8,42,743</td>
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(Contd..)
India imported crude oil & petroleum products from various geographical regions like Middle-East, Africa, Europe, North America, South America and South-East Asia.

(b) Government has taken multiple steps to reduce imports through refinery process improvements and various policies under Production Sharing Contract (PSC) regime, Discovered Small Field Policy, Hydrocarbon Exploration and Licensing Policy, Setting up of National Data Repository, etc. Government has also provided functional freedom to National Oil Companies and wider private sector participation by streamlining approval processes including electronic single window mechanism.

Government has launched National Biofuel Policy, 2018, to boost availability of biofuels in country and use of alternative fuels like ethanol, bio-diesel and bio CNG through Ethanol Blending, Bio-diesel blending and Sustainable Alternative Towards Affordable Transportation (SATAT) initiative respectively.

(c) Under the Ethanol Blended Petrol (EBP) Programme, Oil Marketing Companies (OMCs) have been directed to blend 10% bio-ethanol in petrol as per Bureau of Indian Standard (BIS) Specifications. The total savings in oil import value due to bio-ethanol blending in petrol is as under:-

<table>
<thead>
<tr>
<th>Year</th>
<th>2018-19</th>
<th>2019-20</th>
<th>2020-21 (Provisional)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Savings (in ₹ crore)</td>
<td>5035</td>
<td>4071</td>
<td>2264</td>
</tr>
</tbody>
</table>

The percentage of ethanol blending in petrol is as under :-

<table>
<thead>
<tr>
<th>Ethanol Supply Year (ESY)#</th>
<th>2018-19</th>
<th>2019-20</th>
<th>2020-21 (as on 01.03.2021)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Percentage</td>
<td>5.00</td>
<td>5.00</td>
<td>6.94</td>
</tr>
</tbody>
</table>

#ESY starts from 1st December of a year to 30th November of the next year.

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